

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

21/01/2019

O.A./260/131/2012

M.A./260/312/2018

FOR AMENDMENT

MANAS RANJAN BEHERA

-V/S-

M/O LABOUR & EMPLOYMENT

ITEM NO:65

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal		
	<p>List revised. None appears for the applicant. No one was present for the applicant on 02.01.2019. It seems the applicant is no longer interested to pursue this case. Hence the O.A. is dismissed for default for none prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		